GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3475 ANSWERED ON:12.02.2014 UNAUTHORISED SCHOOLS Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that more than 40 per cent primary schools are unauthorised in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has any plan to regularize these schools by providing them infrastructure and other basic facilities and if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (d): As per the District Information System for Education (DISE) 2012-13, only 2.92% of primary schools in the country are unrecognised. The State wise details are at Annexure. The State/UT governments concerned ensure that these schools are enabled to seek recognition through the authorities designated for this in the State/ UT concerned.

Central funds under the Sarva Shiksha Abhiyan (SSA) for infrastructure are available only for Government schools. Hence, there is no provision to extend government support to these schools.